

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 20797-JK (LD) of 2024

DATED: - 26- 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 26.12.2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer



Annexure to the Government Order No.20797 -JK (LD) of 2024 dated 26.12.2024

S No.	Title of the Case	OIC
1	Sajad Ahmed Sohil V/s U.T of J&K and Ors. in OA No: 176/2024.	Mr. Nasir Ahmad Shah, Dy. S.P (S) Personnel, PHQ Contact No. 7006770143
2	WP(C)/2024 titled Mohammad Iqbal Magray & anr. Vs UUnion of India & Ors	Shri Zahoor Ahmad, Director, Defence Labour Procurement, J&K,
3	LPA No. 9312021 titled State of J&K and others Vs Mohammad Rafiq Bhat.	Shri Abdul Hamid DSP (Pers) APHQ
4	O.A No.714 of 2024 titled Bilal Ahmad VS UT of J&K and others.	Shri Nasir Ahmad Shah, Dy.SP(S) Personnel PHQ
5	TA No. 3938/2020 titled Punit Kour Versus UT of J&K and others.	Sh. Nisar Ahmad Shah, Dy. SP(S) Dy SP (Pers), PHQ
6	OA No. 557/2024 titled Tariq Aziz VS UT of J&K & Others.	Sh. Nisar Ahmad Shah, Dy. SP(S) Dy SP (Pers), PHQ
7	Shiv Kumar Patel and another Versus Union Territory of Jammu & Kashmir and others.	Dr. Bhishm Dubey, DySP Hqrs Samba, Contact No. 9419006900
8	OA No. 565/2024 titled Abdul Qayoom Mir v/s UT of J&K and others.	Sh. Farooq Ahmd, Dy.SP PID No. ARP-931272 of IRP-17th
9	Kavita Kahara and another Vs Bandedeep Singh (Frivier of Central Store Jammu) and others	Sh. Parvaiz Alam, (Dy.SP Hqrs), PCR Jammu
10	Mohd Imran Khan Vs. U.T. Of J&K	Sh Mukund Tiberwal IPS, SDPO Bari Brahmna 9628082550
11	Ajay V. U.T. Of J&K	Sh. Om Prakash, Dy.SP Hqrs, Ramban
12	U.T. Of J&K V. Kifayat Rashid Koka and Ors.	Sh. Luv Karan, Dy SP JIC Jammu, Mob No. 9419138613

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